

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 05.01.2022 (WEDNESDAY)**

**COURT –II (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

### **For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT) (Ins) No. 253 of 2021	Central Goods & Services Department Vs. Abhijit Guhathakurta & Anr.	Pratap Singh Ahluwallia	Vaijayant Paliwal Moulshree Shukla Misha
2.	Comp. App. (AT) (Ins) No. 820 of 2021 <b>(With Defects)</b>	Anil Chhabria Vs. SBICAP Trustee Company Ltd. & Anr.	Kumar Anurag Singh	M.P. Bharucha
3.	Contempt Case (AT) No. 31 of 2021 in Comp. App. (AT) (Ins) No. 994 of 2019	Draeger India Pvt. Ltd. Vs. Mahesh Chowdappa	Manoj Khatri	Rajashree B

### **For Admission (Fresh Case)**

4.	Comp. App. (AT) (Ins) No. 822 of 2021	Rakesh Gupta & Anr. Vs. Nitin Narang Liquidator for Gupta Marriage Halls Pvt. Ltd. & Ors.	Ashish Choudhury	Abhishek Anand Mohak Sharma-R1
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### **For Admission (After Notice)**

5.	Comp. App. (AT) (Ins) No. 856 of 2021	Anuratan Textiles Pvt. Ltd. Vs. Amaira International Pvt. Ltd.	C.S. Gupta	Sonali Joon-R1
6.	Comp. App. (AT) (Ins) No. 871-872 of 2021	Jawahar Lal Mahender Kumar Lalwani Vs. CSII India Pvt. Ltd. & Anr.	Avtaar Singh	Mukesh Kr. Jain Sourabh Leekha
7.	Comp. App. (AT) No. 14 of 2021	Subh Laxmi Colonizers Pvt. Ltd. Vs. Registrar of Companies and Anr.	Ashutosh Gupta	Lata Sisodiya-R1 Easha Kadian-R2

**For Hearing**

<b>8.</b>	Comp. App. (AT) (Ins) No. 367 of 2021	STR Holdings, INC. Vs. Lucent Cleanenergy Pvt. Ltd.	Abhishek Bharti	Mohit Mathur
<b>9.</b>	Comp. App. (AT) (Ins) No. 559 of 2021	Committee of Creditors Through Ashish Kumar Srivastava Vs. Sanjay Gupta  <b>With</b>	Aditya Nayyar	Nipun Gautam-IRP
<b>10.</b>	Comp. App. (AT) (Ins) No. 653 of 2021	Sanjay Gupta Vs. Committee of Creditors, Through Ashish Kumar Srivastava	Nipun Gautam	Dhruv Gupta Aditya Nayyar
<b>11.</b>	Comp. App. (AT) (Ins) No. 794 of 2021	Supriyo Kumar Chaudhuri & Anr. Vs. Jhunjhunwala Oil Mills Ltd. & Anr.	Akash Yadav	Gautam Singh

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**By order of Hon'ble Chairperson**  
-sd/-  
**Registrar**